

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-119
IB-291(ND)/2020

IN THE MATTER OF:

S & M Marketing Services Pvt Ltd

... APPLICANT

SECTION

U/s 59(7) IBC code 2016

Order delivered on 12.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :


For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.03.2021.


(Madhu Narula)
Court Officer